

**MINISTRY OF CORPORATE AFFAIRS  
NOTIFICATION**

New Delhi, the 12th March, 2020

S.O. 1049(E). -Consequent on the completion of the term of Office of Justice (Retd.) Shri S.J. Mukhopadhaya, as Chairperson, National Company Law Appellate Tribunal (NCLAT) on 14.03.2020, Central Government hereby appoints, Justice (Retd) Shri Bansi Lal Bhat, Member (Judicial), NCLAT, as officiating Chairperson in terms of Rule 10(1) of the Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2020 for a period of three months with effect from 15.03.2020 or until a regular Chairperson is appointed or until further orders, whichever is earliest.

[F. No. A-12023/4/2019-Ad.-IV]

**GYANESHWAR KUMAR SINGH, Jt. Secy.  
NOTICE**

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17<sup>th</sup> March, 2020 to 31<sup>st</sup> March, 2020 will be taken up after 17<sup>th</sup> April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.03.2020 (TUESDAY)**

**COURT OF CHAIRPERSON**

**10:40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 422 of 2020	Rahul Wadha Vs. Amrut Distilleries Pvt. Ltd.	Gibran Naushad	
2.	Comp. App. (AT) (Ins) No. 431 of 2020	Xander Finance Pvt. Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors.	Wamika Trehan	Rahjat Agnihotri
3.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.	Kumar Anurag Singh	
4.	Comp. App. (AT) (Ins) No. 433 of 2020	UCO Bnak Vs. Ramanahalli Doddabyregowda & Anr.	Partha Sil	
5.	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd.	Himanshu Harbola	
6.	Comp. App. (AT) (Ins) No. 435 of 2020	Employees State Insurance Corporation, Regional Office, Rajender Bhawan Vs. V.M. Confectionary Ltd.	Saurabh Chadda	
7.	Comp. App. (AT) (Ins) No. 436 of 2020	Shiva Graphite Resources Pvt. Ltd. Vs. Action Ispat and Power Pvt. Ltd.	Vikrant Pachnanda	
8.	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Ors.	Ankit Mangla	

**Note: The Court will not sit after 01:00 PM**

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**By Order  
-sd/-**

**Registrar**